



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench
6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 12th June, 2024

NOTICE

Please take notice that the following matters in Chennai Bench, are as follows.
The next date of hearing is indicated below:

S.No.	Case No.	Name of the Parties	Original Date Of Hearing	Next Date Of Hearing
1.	CA (AT) (CH) (Ins) No. 204/2023 IA No. 665, 666 & 667/2023	P. Jayagovind Vs Bijoy Prabhakaran Pulipara & 2 Ors.	03.05.2024	04.07.2024
2.	Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No. 745/2023 For Stay IA No. 746/2023 To implead IA No. 821/2023 For Directions IA No. 1/2024 For Amendment IA No. 45/2024	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr. WITH	03.05.2024	04.07.2024
3.	Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No. 749/2023 For Stay IA No. 750/2023 To implead IA No. 820/2023 For Directions IA No. 2/2024 For Amendment IA No. 46/2024	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	03.05.2024	04.07.2024

4.	TA No. 166/2021 (Comp App (AT) (Ins) No. 122/2020) Additional docs. IA No. 179/2024	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr.	03.05.2024	04.07.2024
5.	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No. 410/2021 To adv. Hg. IA No. 312/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd. WITH	03.05.2024	04.07.2024
6.	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No. 435/2021 To Adv. Hg. IA No. 311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	03.05.2024	04.07.2024
7.	Comp App (AT) (CH) (Ins) No. 164/2023 For Condone Delay IA No. 536/2023 For Stay IA No. 537/2023 To Dispense with IA No. 538/2023 Leave to file IA No. 535/2023	A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors	03.05.2024	04.07.2024
8.	Review Appln No. 03/2023 in Comp App (AT) (CH) (Ins) No. 155/2023	V. Venkata Sivakumar Vs S. Hari Karthik, New Liquidator of The Jeypore Sugar Co. Ltd & Anr.	04.07.2024	04.07.2024
9.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 Leave to file IA No. 342/2023 For Exemption IA No. 340/2023 To implead IA No.380, 381 & 382/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & Anr WITH	04.07.2024	04.07.2024

10.	Comp App (AT) (CH) (Ins) No.109/2022 For Stay IA No. 252/2022 For Direction IA No. 784/2022 To Implead IA No.314,1031/ 2022 & 1322/2023 Urgent Hearing IA No.1024/2022	Sheena Adarsh Vs The Punjab National Bank & Anr WITH	04.07.2024	04.07.2024
11.	Comp App (AT) (CH) (Ins) No.9/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022 Early Hearing IA No. 20/2022 Additional docs. IA No. 7/2024	S. Rajendran Vs South India Hotels Private Limited & 8 Ors. WITH	04.07.2024	04.07.2024
12.	Comp App (AT) (CH) (Ins) No.01/2022 For Stay IA No. 1/2022 For Exemption IA No.2/2022 For Additional docs. IA No. 3/2022 & 6/2024 For Urgent Hearing IA No. 1022/2022 To implead IA No. 1023/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 10 Ors	04.07.2024	04.07.2024
13.	TA (AT) No. 174/2021 (CA (AT) (Ins) No. 1011/2020)	Central Transmission Utility of India Ltd. Vs Summit Binani RP, KSK Mahanadi Power Company Limited & Anr.	12.03.2024	04.07.2024
14.	IA No. 246/2024 (To Recall) Comp App (AT) (CH) (Ins) No. 201/2023 IA No. 660,661,779,857, 1124, 1165/2023	Earthin Projects Ltd Vs Indu Projects Ltd. & 3 Ors.	12.01.2024	04.07.2024

By the order of Hon'ble Member (Judicial)

Chennai Bench